

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Contempt Petition No.18/2002
in
Original Application No.848/99

Dated this Friday the 22nd Day of March, 2002.

Coram : Hon'ble Shri S.L. Jain, Member (J)
Hon'ble Smt.Shanta Shastry, Member (A)

Shri V.K. Shinde,
Hon. Divisional Secretary,
N.U.P.E.,
Mumbai Sorting Division. .. Applicant.

(By Advocate Shri S.P. Kulkarni)

Versus

1. Shri D.S. Bhalchandra,
Chief Postmaster General,
Maharashtra Circle,
Old G.P.O. Building,
2nd Floor, Fort,
(near CST Central Rly.),
P.O. Mumbai G.P.O.-400001.
2. Shri N.V. Sutar,
Assistant Director-Postal
Services, Office of C.P.M.G.,
G.P.O. Compound,
Near C.S.T. Central Railway,
Fort, P.O., Mumbai-400001. .. Respondents.

(By Advocate Ms. H.P. Shah)

Order (Oral)
{ Per : S.L. Jain, Member (J) }

Learned Counsel for the Respondents has submitted reply. On perusal of reply, we find that Order of this Tribunal has been complied with, though there is a delay in complying the order. We find that there is no wilful delay in complying the order. We are of the opinion that the time taken by the respondents for compliance of the said order, is not unreasonably long. As such there is

S.C. Jain

...2..

no wilful disobedience. C.P. stands dismissed. Notices issued to the respondents stands discharged. No order as to costs.

Shanta J
(Smt. Shanta Shastry)
Member (A)

S.L. Jain
(S.L. Jain)
Member (J).

H.

dt 22.3.2002
order/~~Judgment~~ despatched
to Applicant/Respondent (s)
on *5.4.2002*

SL
8/4

Received Affidavit
on behalf of the
Res NO.2 to CP
NO 18/2002, recd
on 22.3.2002 (at
~~17 hrs~~ 17.00 hrs)
C.P stands dismissed
dt 22.3.2002, hence
Affidavit is not
taken on record
Kept in 'c' folder

MB